

(d) the steps proposed to be taken to improve the facilities for treatment of polio?

The Minister of Health (Dr. Sushila Nayar): (a) The possibility of manufacture of live oral polio vaccine in the Haffkine Institute, Bombay and the Pasteur Institute, Coornoor, is being examined in consultation with Dr. Albert A. Sabin who is now visiting these Centres as a W.H.O. Consultant.

(b) The laboratory data and the subsidence of cases of paralytic polio among children in Andhra Pradesh among whom vaccination was carried out, indicate that Sabin vaccine was effective.

(c) and (d). It is intended to make the vaccine available for the M.C.H. and other health programmes of the States as well as to the public. Vaccination will be considered in the first place in areas where the incidence may be high.

दिल्ली में सीमेंट और इंटों के दामों में वृद्धि

१०७४. श्री प्रकाशबीर शास्त्री : क्या निर्माण, आवास और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीमेंट और इंटों के भाव बढ़ जाने से दिल्ली और नई दिल्ली में निर्माण-कार्य रुक गया है ; और

(ख) यदि हां, तो उसको ठीक करने के लिये क्या उपाय किये गये हैं ?

निर्माण, आवास और पुनर्वास मंत्री (श्री मेहर चन्द खन्ना) : (क) नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Palai Central Bank

1075. **Shri Eswara Reddy:** Will the Minister of Finance be pleased to state:

(a) the action taken against the directors of Palai Central Bank for malfeasance; and

(b) whether there is any possibility of paying a further dividend to the depositors?

The Minister of Finance (Shri Morarji Desai): (a) On the basis of a report filed by the Official Liquidator under Section 45G of the Banking Companies Act, 1949, the Kerala High Court has ordered the public examination of three directors. These directors have, however, been granted leave by the full bench of the Kerala High Court to appeal to the Supreme Court. The decision of the Supreme Court is still awaited, but in the meantime, the question of filing an application for the assessment of damages, as a result of misfeasance on the part of the directors and other persons connected with the bank, is under consideration.

(b) A proposal for the declaration of a further dividend to the depositors is likely to be placed very shortly before the Kerala High Court by the Official Liquidator.

Thermal Plant at Kottagudam

1076. **Shri Eswara Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made up-to-date regarding the setting up of 1,20,000 Kilowatt Thermal Plant at Kottagudam, Andhra Pradesh;

(b) whether the amount of foreign exchange required has finally been assessed;

(c) if so, how the foreign exchange is likely to be met; and

(d) whether there is any prospect of this plant being commissioned by 1965-66, as originally scheduled?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Consulting Engineers for the Project have been appointed. Specifications for turbo generators and boilers were finalised and tenders invited. These are expected to be received in January-February, 1963.

(b) Yes.